


Following order is to be pronounced in the Open Court on 04/12/2024 passed by Hon'ble Shri Sanjay Garg, Judicial Member and Hon'ble Shri Rakesh Mishra, Accountant Member:-

Sl. No.	Bench	Appeal No.	Name of assessee	Name of Author of the order	Date of hearing
1	'C' Bench	ITA No. 928 /KOL/2023 & ITA No. 1152/KOL/2024	Maynagori C.S. Shop	Hon'ble Shri Sanjay Garg, J.M.	03.12.2024

  
04/12/2024  
(SATYAJIT LAHA)  
Senior P.S. ITAT, Kolkata

**ORDERS READY FOR PRONOUNCEMENT ON 04.12.2024**

BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER &

SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
1.	61/KOL/2024	Bhairablana Samabay Krishi Unnayan Samity Limited	05.09.2024	C	AM	ASP
2.	1288/KOL/2024	M/s Om Steel India	09.09.2024	B	AM	Allowed
3.	1270/KOL/2024	S.K. Development Pvt. Ltd.	09.09.2024	B	AM	Asp



Sudip Sarkar  
Sr. Private Secretary